

Bill of Costs

By Appellant

In the Lillah

In the Sudder Ameer's Court — 10-7-7

— " — Judge's — " — 11-6- " — 21-13-7

In the Sudder D. Adawlat

Stamp for the Memo: of Special Appeal — 7- " — "

— " — Copies of Decrees — 2- " — "

— " — Mukahnama — " — 4- " — "

— " — Supplementary memo: of S. A. — " — 4- " — "

— " — Security bond — " — 1- " — "

Batta for process — " — 8- " — "

Unkeel's fee — " — 3- " — " — 13-1- "

Papers — 34-14-7

By Respondent

In the Lillah

In the Sudder Ameer's Court — 19- " — 6

— " — Judge's — " — 3-12- " — 22-12-6

In the Sudder D. Adawlat

Stamp for Mukahnama — " — 2 — " — "

Unkeel's fee — " — 3 — " — " — 5- " — "

Papers 27-12-6

Ed. 12/3/0

H. Robert

Partner in D.

A. Whitlock Forbes

Acting Prison Judge

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True Translation
 Charuigto
 Registrar

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